

of the recommendations of the Working Group, we have taken up the Leprosy Control Programme as the Leprosy Eradication Programme. The Leprosy Commission has been set up and also the Leprosy Eradication Board has been established to monitor and also to pursue the implementation of these commendations of the Working Group.

MR. CHAIRMAN : The question is :

"That the Bill to provide for the repeal of the Lepers Act, 1898, as in force in the Union territories of Delhi, Aada man and Nicobar Islads, Lakshadweep, Dadra and Nagar Haveli and Chandigarh, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That Clause 2 stand part of the Bill."

*The motion was adopted.*

*Clause 2 was added to the Bill*

*Clause 1 the Enacting Formula and the Title were added to the Bill.*

SHRI B. SHANKARANAND: I move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

*The motion was adopted.*

18.23 hrs.

### RESOLUTION RE NATIONAL HEALTH POLICY

MR. CHAIRMAN : Now, we take up the next item. Shri B. Shankaranand to move the following Resolution :

"This House approves the National Health Policy contained in the statement laid on the Table of the House on the 2nd November, 1982."

SHRI B. SHANKARANAND : I will move the motion.

SHRI RAVINDRA VARMA : Don't make a speech today. You continue tomorrow.

SHRI B. SHANKARANAND : Sir, I beg to move :

"This House approves the National Health Policy contained in the statement laid on the Table of the House on the 2nd November, 1982."

I will continue tomorrow.

MR. CHAIRMAN : You continue tomorrow.

The House stands adjourned to re-assemble tomorrow at 11 A.M.

18.25 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, December 16, 1983/Agrahayana 25, 1905 (Saka)*